

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 132
(IB)-2011(PB)/2019

IN THE MATTER OF:

Vandana Motors

Vs.

On-Dot Couries and Cargo Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 9 of IBC, 2016

Order delivered on 22.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Paras Dawar, CA
For the Respondent	:	Mr. Dhruv Dwivedi
For the O.C.	:	Mr. Paras Dewan

ORDER

List on 17.02.2020


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

22.01.2020
Vineet